

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.104**

New IA-1786/2021

In

IB- 195/(ND)/2017

**IN THE MATTER OF:**

**IndusInd Bank**

**Vs.**

**Gallium Industries Ltd**

**...FINANCIAL CREDITOR**

**...RESPONDENT**

**SECTION :**

**U/s. 7 of IBC, 2016**

**Order delivered on 04.05.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**HON. MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**HON. MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Nalin Kaushik, Advocate.

**ORDER**

**IA-1786/2021:-**

This is 10<sup>th</sup> progress report for the quarter ending 31.03.2021 (01.01.2021 to 31.03.2021), submitted by the Liquidator pursuant to Regulation 15(1) of IBBI (Liquidation Process), Regulations, 2021. Heard the submissions made by the Counsel for the Liquidator. The said Report is taken on record, subject to just exceptions. IA stands **closed**. The Liquidator is directed to file next progress report within four weeks.

**-SD-**

**(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)**

**-SD-**

**(P.S.N. PRASAD)  
MEMBER (JUDICIAL)**